## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

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C.P(IB) No.359/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M.

Name of the Company		Bank of Baroda -Vs-		
Under Castian		Binani Cements Ltd 7		
Under Section		IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Rishad medona, Adm 7			For	Surface
2. Soumovo Mysterfie, Silv.			TRP ORDER	17/10/17

Ld. Counsel on behalf of the Resolution Professional are present.

It appears from voting sheet that the Committee of Creditors (CoC) has approved appointment of IRP as RP with 93.74% voting. Therefore, on the basis of the recommendation of the CoC we hereby appoint IRP as RP.

List on 17/11/2017 for further order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)
Member (J)

Sd